

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :



**PETITION NUMBER** : TCP/1/2016

**NAME OF THE PETITIONER(S)** : Shankar Sundaram

**NAME OF THE RESPONDENT(S)** : M/s Amalgamations Private Limited & 22 Others

**UNDER SECTION** : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	NAJEEB USMAN KHAN For RUGAN & ARYA	ADVOCATE For RUGAN & ARYA for Petitioner.	
2.	KRISHNA SRINIVASAN DWARAKESH . P .	For S. Ramasubramanian & Associates. Counsel for R1 & R3	

**ORDER**

Shri Najeeb Usman Khan, counsel for petitioner present. Shri Krishna Srinivasan, counsel for R1 & R3 present. Both the counsels reported that the matter is sub judice before the Apex Court and prayed time for reporting on the same. Time extended at their request. Put up on **20.03.2017 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)